

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

36.

CA-236/2022 IN CP/1042(MB)2020

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.01.2023**

NAME OF THE PARTIES:

Jaideep Ladkat
Vs.

Shri Vitthal Agro Products Private Limited

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Mr. Akshay Petkar a/w Mr. Pranav Shah, Ld. Counsel for the Petitioner present. None for the Respondent.
2. List this matter for hearing on **28.03.2023**. Counsel for the Petitioner is directed to ensure that two sets of the hard copies of CA-236/2022 are available with the Bench within two weeks.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)